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CWP-7865-2023**NEERAJ V/S STATE OF PUNJAB AND ANOTHER***********

Present :- Mr. Abhijeet Singh Rawaley, Advocate and
Mr. Ashutosh Dhankar, Advocate and
Mr. Sahil Mehndiratta, Advocate
for the petitioner.

Mr. Saurav Verma, Addl. A.G. Punjab
for respondent No.1.

Mr. Satya Pal Jain, Addl. Solicitor General of India with
Mr. Dheeraj Jain, Senior Counsel, Government of India
for respondent No.2-Union of India.

Notice of motion.

Mr. Saurav Verma, Addl. A.G. Punjab appears and accepts
notice on behalf of respondent No.1 and Mr. Dheeraj Jain, Senior Counsel,
Government of India appears and accepts notice on behalf of respondent
No.2-Union of India and prays for some time to complete instructions and to
file response.

To come up on 08.08.2023 for further consideration.

Response, if any, on behalf of respondents be filed on or before
the next date of hearing with copy in advance to the learned counsel for the
petitioner.

APRIL 18, 2023*Vishal sharma***(VINOD S. BHARDWAJ)
JUDGE**